# CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH, BANGALORE

ORIGINAL APPLICATION. NO.170/00785/2016

DATED THIS THE 13TH DAY OF AUGUST, 2018

HON'BLE DR K.B. SURESH, MEMBER(J)

HON'BLE SHRI C.V. SANKAR, MEMBER(A)

1.N.B. Damaji, S/o Bhimarao Damoji, Aged about 66 years Retd. GDS MD/MC, Tulsigere BO, A/w Kaladgi SO, under Jamkandi HO, Residing at Vidyagiri, Nandeswaranagara, Bagalkote – 587 204.

2.Premnath N. Damaji, S/o late N.B. Damaji, Residing at Vidyagiri, Nandeswaranagara, Bagalkote – 587 204 ....Applicant

(By Advocate Shri B. Venkateshan)

Vs.

- 1. Union of India, Represented by the Secretary, Department of Posts, Dak Bhavan, New Delhi – 110 001.
- 2. The Postmaster General, N.K. Region, Dharwad – 580 001.
- 3. The Senior Superintendent of Post Offices, Bagalkot Division, Bagalkot 587 101.
- 4.The Postmaster, Jamkandi HO, Jamkandi-587 201.

...Respondents.

(By Shri Vishnu Bhat, Senior Panel Counsel)

#### 2

# ORDER (ORAL)

## HON'BLE DR K.B. SURESH, MEMBER(J)

Heard. This is a small matter. The applicant has been granted TRCA, but on some dawning wisdom, for one year it was reduced, as it was felt that the applicant can very well cycle instead of walking. After one year wisdom dawned again and it was restored..

- 2. It is therefore held that the applicant is eligible for this one year interregnum period also. It should be given to the applicant within one month.
- 3. OA allowed. No costs.

(C.V SANKAR) MEMBER(A) (DR. K.B.SURESH) MEMBER(J)

vmr.

#### Annexures referred to by the Applicant in O.A. No. 785/2016

Annexure- A1: Copy of Memo dated 04.12.1997

Annexure- A2: Copy of SPOs letter dated 06.03.2006

Annexure- A3: Copy of certificate for completion of Dt. Learning Training

dated 14.03.2006

Annexure- A4: Copy of PMG letter dated 31.12.2002

Annexure- A5: Copy of extract of DG Posts letter dated 05.05.1998 Annexure- A6: Copy of inspection report of ASPOs dated 09.11.2012

Annexure- A7: Copy of PM Jamkhandi HO letter dated 29.05.2014

Annexure- A8: Copy of SPOs letter dated 23.10.2003

Annexure- A9: Copy of PM Jamkhandi letter dated 10.02.2015

Annexure- A10: Copy of applicant's representation dated 01.04.2015

Annexure- A11: Copy of applicant's representation dated 07.05.2015

Annexure- A12: Copy of SPOs letter dated 22.05.2015

Annexure- A13: Copy of SPOs letter dated 25.08.2015

Annexure- A14: Copy of applicant's representation dated 29.11.2015

Annexure- A15: Copy of SPOs letter dated 05.12.2014

Annexure- A16: Copy of PMG letter dated 07.12.2015

Annexure- A17: Copy of legal notice dated 25.01.2016 issued by applicant

Annexure- A18: Copy of SPOs letter dated 21.03.2016

#### **Annexures with reply statement:**

Annexure R1: Copy of the extract of establishment register

Annexure R2: Copy of Memo dated 18.04.2012

Annexure R3: Copy of the calculation sheet of pay of the applicant

## Annexures with rejoinder:

Annexure A21: Copy of the death certificate of the applicant

Annexure A22: Copy of the letter dated nil of Shri Premnath N. Damaji

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